

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

(IB)- 199(ND)/2017

IN THE MATTER OF:

M/s. Sak Industries Pvt. Limited

.....PETITIONER

Vs.

M/s. Fenace Auto Limited

..... RESPONDENT

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 19.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anuj Kumar, Advocate
Mr. Mohit Sharma, Advocate

For the Respondent

: -

ORDER

Order reserved.

Surjit
19.7.2017

—sd—
(R. VARADHARAJAN)
MEMBER (JUDICIAL)